

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR MORPHEUS
PRODEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE
DEVELOPMENT SECTOR AT PLOT NO. 2 GH-04, SEC-4, GREATER NOIDA WEST-
201307 U.P.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MORPHEUS PRODEVELOPERS PRIVATE LIMITED PAN- AAGCM1437L CIN: U70101DL2009PTC193186
2.	Address of the registered office	1 MAIN ROAD MAUJPUR, DELHI, India, 110053
3.	URL of website	https://www.morpheusbluebell.net.in/
4.	Details of place where majority of fixed assets are located	Project Name: "Morpheus Bluebell" PLOT NO. 2 GH-04, SEC-4, GREATER NOIDA WEST-201307 U.P.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1EKaVzoCqEg0jV1VNbjCsSINyO2SN9T9S?usp=drive_link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1EKaVzoCqEg0jV1VNbjCsSINyO2SN9T9S?usp=drive_link
10.	Last date for receipt of expression of interest	13.02.2025 (15 days from 29.01.2025)
11.	Date of issue of provisional list of prospective resolution applicants	22.02.2025 (9 days from 13.02.2025)
12.	Last date for submission of objections to provisional list	28.02.2025 (6 days from 22.02.2025)
13.	Date of issue of final list of prospective resolution applicants	10.03.2025 (10 days from 28.02.2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.03.2025 (5 days from 10.03.2025)
15.	Last date for submission of resolution plans	14.04.2025 (30 days from 14.03.2025)
16.	Process email id to submit Expression of Interest	cirp.morpheusprodevelopers@gmail.com

MR. SHAIENDRA SINGH

Resolution Professional in the matter of
M/s Morpheus Prodevelopers Private Limited.
Appointed vide order dated 19.11.2024
Passed by the Hon'ble NCLT, New Delhi, Bench – IV,
In CP (IB) 62/ND/2024
[Regd.No. IBBI/IPA-002/IP-N00471/2017-18/11372]
(AFA valid till 31.12.2025)
Date: 29.01.2025

SHAIENDRA SINGH
Resolution Professional
In Morpheus Prodevelopers Private Limited
IP Registration No.:
IBBI/IPA-002/IP-N00471/2017-18/11372